THE HIGH COURT OF MEGHALAYA SHILLONG

NOTICE

Dated, 19th March, 2021

No. HCM II/168/2014/Estt/182

In terms of sub-Rule 3 of Rule 6 of the High Court of Meghalaya (Designation of Senior Advocate) Rules, 2017, the Committee for Designation of Senior Advocate is pleased to invite views/suggestions, if any, from concerned stakeholders with regard to the applications/proposals received in respect of the following Advocates conferment as Senior Advocate in the High Court of Meghalaya, namely:-

- 1. Shri Abdul Samad Siddiqui
- Shri Gunajit Bhattacharjee
- 3. Mrs Tshering Yangi.B
- 4. Shri Ranabir Chowdhury
- 5. Shri Ranjit Kaur
- 6. Shri Rakhal Debnath
- 7. Ms Anuradha Paul
- 8. Shri Biswadeep Bhattacharjee
- 9. Shri H.L.Shangresio
- 10. Shri Sujit Kumar Dey

Further, views/suggestions, only if, accompanied by verifiable material may be submitted to the Secretariat of the Committee for Designation of Senior Advocate within a period of 15 days from the date of publication of this notice. Views/suggestions received after the stipulated period shall not be entertained by the Secretariat/Registry.

SECRETARY COMMITTEE FOR DESIGNATION OF SENIOR ADVOCATES

Memo.No. HCM II/168/2014/Estt/182-A

Dated, 19th March,2021

Copy to:-

- 1. The Registrar-cum-Principal Private Secretary to the Hon'ble, the Chief Justice, High Court of Meghalaya.
- 2. The P.S. to the Hon'ble Mr. Justice R.V.More, Judge, High Court of Meghalaya,
- 3. The P.S. to the Hon'ble Mr. Justice H.S.Thangkhiew, Judge, High Court of Meghalaya Shillong.
- 4. The Advocate General of Meghalaya, Shillong.
- 5. Shri. K.S.Kynjing, Senior Advocate, Shillong.
- 6. The President/Secretary, Meghalaya High Court Bar Association, Shillong, with regard to applications/proposals at SI.No. 1 and SI.No.5 to SI.No.10.
- 7. The President/Secretary, Shillong Bar Association, Shillong, with regard to applications/proposals from SI.No.2 to SI.No.4.
- The System Analyst, High Court of Meghalaya for uploading the same in the official website.
- 9. Notice board.
- 10. Office file.

SECRETARY COMMITTEE FOR DESIGNATION OF SENIOR ADVOCATES